

Central Administrative Tribunal, Allahabad Bench

Allahabad.

Allahabad This The 26th Day Of May, 2000

Original Application No. 1003 of 1998

CORAM:

Hon'ble Mr. S. Miswas, A.M.

Pradeep Kumar Singh son of Shri Suresh Pratap
Singh, Resident Of Village and Post Kotwa,
District- Allahabad.

.....Applicant.

(By Adv. Sri H.P. Pandey)

Versus

1- Union Of India through the General Manager,
Northern Railway Baroda House New Delhi.

2- Divisional Rail Manager, Allahabad.

3- Divisional Engineer, Allahabad Division,
Allahabad. (N. Railway)

.....Respondents

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(By Adv. Sri A.K. Gaur)

(2)

O R D E R

(By Hon'ble Mr. S. Biswas, A.M.)

Heard the parties. The limited issue in the O.A. is pending representation dated 30-10-96 for regularisation in terms of the standing circulars of the Railway Deptt. on Casual Labour. The representation is pending for more than one year. In the mean time, it is stated that the juniors of the applicant have been regularised.

The O.A. is, therefore, disposed of with the direction that the Respondent No. 2 ~~not~~ will decide the representation. ~~The~~ ^{issue a} application dated 30-10-96 by speaking order within three months from receipt of this order.

S. B.
A.M.

A.A./